

MINUTES OF THE VC MEETING NO.07 (2020-21) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 27.01.2021 at 3:00 PM, UdyogBhawan, New Delhi

Meeting No. 07(2020-21) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 27.01.2021 at 3:00, UdyogBhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- i. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- ii. Shri Santanu Dhar, Under Secretary (S&CC), MoPNG
- iii. Shri Sushil T Williams, Deputy Secretary (Oil Refinery), MoPNG
- iv. Shri Virendra Kumar Singh, Deputy Director (Trade), DoAHD

In attendance:

- i. Shri Rajbir Sharma, Jt. DGFT
- ii. Shri Nitish Suri, Dy. DGFT
- iii. Shri Ram Paul Singh, FTDO

3. Altogether 120 applications (including 55 deferred cases) were considered by the EFC, out of which 37 cases were approved including 33 cases on post facto basis, 8 cases rejected & closed and remaining 75 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants is awaited. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	SP Hortiplex	50724/AM21	Cashew plant cutting & cashew nuts seeds	30.07.2020	Deferred due to want of comments / NOC from DoAC&FW. A D.O letter to be issued to Joint Secretary, DoAC&FW for not attending EFC meeting held every month and not maintaining the chronology in respect of approving the cases.
2.	Seedworks International Pvt Ltd	51070/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Deferred due to want of comments / NOC from DoAC&FW
3.	Kallan Shah & Company	51262/AM21	Non Basmati Rice Paddy Other than seed quality	12.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII) dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
4.	Nitish Trading	51263/AM21	Non Basmati Rice Paddy Other than seed quality	13.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII) dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis

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5.	Lankesh Tiwari	51266/AM21	Non Basmati Rice Paddy Other than seed quality	17.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
6.	Chaudhary Trading Co.	51269/AM21	Non Basmati Rice Paddy Other than seed quality	18.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 04.01.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
7.	Tridev Foods	51270/AM21	Non Basmati Rice Paddy Other than seed quality	19.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
8.	Agrihari Trading Co.	51271/AM21	Non Basmati Rice Paddy Other than seed quality	19.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
9.	Aastha Traders	51272/AM21	Non Basmati Rice Paddy Other than seed quality	19.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
10.	Ganesh Trading Company	51273/AM21	Non Basmati Rice Paddy Other than seed quality	19.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis

11.	Sahu Trading	51274/AM21	Non Basmati Rice Paddy Other than seed quality	19.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
12.	Shree Baba Industries	51125/AM21	Non Basmati Rice Paddy Other than seed quality	09.09.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
13.	Rakesh Kumar Giri	51278/AM21	Non Basmati Rice Paddy Other than seed quality	24.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
14.	Dhiraj Kumar Giri	51279/AM21	Non Basmati Rice Paddy Other than seed quality	25.11.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 24.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
15.	Chandan Kumar	51302/AM21	Non Basmati Rice Paddy Other than seed quality	10.12.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 04.01.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
16.	Shree Sai Trading	51305/AM21	Non Basmati Rice Paddy Other than seed quality	13.12.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 04.01.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis

17.	Sushim Kumar	51308/AM21	Non Basmati Rice Paddy Other than seed quality	17.12.2020	Based on the comments received from DoAC&FW vide their O.M No. 1-79/2020.SD-IV(Pt-VII)dated 04.01.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
18.	DhanLaxmi Traders/ Vijoy Kumar Chodhary	51312/AM21	Non Basmati Rice Paddy Other than seed quality	21.12.2020	Deferred due to want of comments / NOC from DoAC&FW
19.	Swastik Traders	51323/AM21	Non Basmati Rice Paddy Other than seed quality	30.12.2020	Deferred due to want of comments / NOC from DoAC&FW
20.	Ajay Kumar Gupta/ Ayush Trading	51331/AM21	Non Basmati Rice Paddy Other than seed quality	02.01.2021	Deferred due to want of comments / NOC from DoAC&FW
21.	Ayush Traders/Raj NandanYadav	51333/AM21	Non Basmati Rice Paddy Other than seed quality	05.01.2021	Deferred due to want of comments / NOC from DoAC&FW
22.	Raja pratap Traders	51334/AM21	Non Basmati Rice Paddy Other than seed quality	06.01.2021	Deferred due to want of comments / NOC from DoAC&FW
23.	R K Enterprises	51335/AM21	Non Basmati Rice Paddy Other than seed quality	08.01.2021	Deferred due to want of comments / NOC from DoAC&FW



24.	Narsingh Hospitality Services	51337/AM21	Non Basmati Rice Paddy Other than seed quality	08.01.2021	Deferred due to want of comments / NOC from DoAC&FW
25.	Yamuna Kumar/ S K Trading	51338/AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Deferred due to want of comments / NOC from DoAC&FW
26.	R K Enterprises	51339/AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Deferred due to want of comments / NOC from DoAC&FW
27.	Maa Tara Agro Foods Private Limited	51344/AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Deferred due to want of comments / NOC from DoAC&FW
28.	Dev Traders	51345/AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Deferred due to want of comments / NOC from DoAC&FW
29.	Shivay Traders	51346/AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Deferred due to want of comments / NOC from DoAC&FW
30.	Vijay Kumar/ Hari OM Traders	51347/AM21	Non Basmati Rice Paddy Other than seed quality	10.01.2021	Deferred due to want of comments / NOC from DoAC&FW

31.	Om Enterprises	51348/AM21	Non Basmati Rice Paddy Other than seed quality	10.01.2021	Deferred due to want of comments / NOC from DoAC&FW
32.	Shankar Prasad/ Hanuman GallaBhandar	51349/AM21	Non Basmati Rice Paddy Other than seed quality	11.01.2021	Deferred due to want of comments / NOC from DoAC&FW
33.	Chandan Kumar	51358/AM21	Non Basmati Rice Paddy Other than seed quality	19.01.2021	Deferred due to want of comments / NOC from DoAC&FW
34.	Amit Kumar Gupta	51359/AM21	Non Basmati Rice Paddy Other than seed quality	19.01.2021	Deferred due to want of comments / NOC from DoAC&FW
35.	UPL Limited	51360/AM21	Hybrid Rice (Paddy) seeds	19.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-138/2020-S.D.IV (258 TH EXIM-Export-16) dated 20.11.2020 for export of 50000 Kg Hybrid Rice (Paddy) seeds to Cote D' Ivore by UPL Ltd.
36.	UPL Limited	51361/AM21	Hybrid Rice (Paddy) seeds	19.01.2021	Deferred due to want of Clarification regarding NOC from DoAC&FW
37.	UPL Limited	51362/AM21	Hybrid Rice (Paddy) seeds	19.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-138/2020-S.D.IV (258 TH EXIM-Export-15) dated 20.11.2020 for export of 50000 Kg Hybrid Rice (Paddy) seeds to Mali by UPL Ltd.

38.	UPL Limited	51364/AM21	Hybrid Rice (Paddy) seeds	20.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-138/2020-S.D.IV (258 TH EXIM-Export-17) dated 20.11.2020 for export of 50000 Kg Hybrid Rice (Paddy) seeds to Ghana by UPL Ltd.
39.	JK Agri Genetics Ltd	51365/AM21	Hybrid Cotton seeds	20.01.2021	Closed. As per ITC (HS) Export Policy 2018, the item is free for export and does not require export authorization.
40.	UPL Limited	51366/AM21	Hybrid Rice (Paddy) seeds	20.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-138/2020-S.D.IV (258 TH EXIM-Export-18) dated 20.11.2020 for export of 250000 Kg Hybrid Rice (Paddy) seeds to Bangladesh by UPL Ltd
41.	JK Agri Genetics Ltd	51367/AM21	Hybrid Cotton seeds	20.01.2021	Closed. As per ITC (HS) Export Policy 2018, the item is free for export and does not require export authorization
42.	Savannah Seeds Private Limited	51369/AM21	Hybrid Rice (Paddy) seeds	21.01.2021	Deferred due to want of Clarification regarding NOC from DoAC&FW
43.	Bayer Bioscience Pvt Ltd	51375/AM21	Hybrid Rice (Paddy) seeds	23.01.2021	Deferred due to want of Clarification regarding NOC from DoAC&FW
44.	MadhuSudon Roy	51378/AM21	Basmati Rice	25.01.2021	Closed. As per ITC (HS) Export Policy 2018, the item is free for export and does not require export authorization



45.	VijendraNath Gupta/Raj Trading Company	51380/AM21	Non Basmati Rice Paddy Other than seed quality	26.01.2021	Deferred due to want of Clarification regarding NOC from DoAC&FW
46.	Shri Foods	51381/AM21	Non Basmati Rice Paddy Other than seed quality	26.01.2021	Deferred due to want of Clarification regarding NOC from DoAC&FW
47.	Sushim Kumar	51382/AM21	Non Basmati Rice Paddy Other than seed quality	26.01.2021	Deferred due to want of Clarification regarding NOC from DoAC&FW
Department of Animal Husbandry and Dairying					
48.	Sagwadi Education &Goushala Public Charitable Trust	50227/ AM20	Bovine Embryos	10.01.2020	Deferred due to want of comments / NOC from DoAHD. A D.O letter dated 18.01.2021 has been issued to DoAHD for expediting their comments in the case.
49.	Kaira District Co- operative milk producers Union	51207/AM21	Frozen Bovine Semens – Sahiwal Packed in frozen form	10.10.2020	Deferred due to want of comments / NOC from DoAHD
50.	Kamalabari Private Limited	51283/AM21	BRANS SHARPS AND OTHER RESIDUES OF WHEAT	01.12.2020	Based on the comments received from DoAHD vide OM No. L-110102(1)/106/2020 Trade (E-17156) dated 07.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
51.	Prayas	51284/AM21	BRANS SHARPS AND OTHER RESIDUES OF WHEAT	01.12.2020	Closed. Firm is non-responsive to the deficiency letter issued by DGFT.
52.	Sree Krishna International	51294/AM21	Wheat Bran	07.12.2020	Deferred due to want of comments / NOC from DoAHD
53.	India Export International	51299/AM21	Wheat Bran	08.12.2020	Based on the comments received from DoAHD vide OM No. L-110102(1)/172/2020- Trade (E-18143) dated 07.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
54.	Chakraborty Enterprise	51301/AM21	Wheat Bran	11.12.2020	Based on the comments received from DoAHD vide OM

					No. L-110102/2/2020-Trade (E-18145) dated 07.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
55.	Krishsheel Exports Private Limited	51309/AM21	Wheat Bran	17.12.2020	Based on the comments received from DoAHD vide OM No. L-110102(1)/177/2020-Trade (E-18227) dated 07.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
56.	MTE Exim Pvt Ltd	51315/AM21	Wheat Bran	26.12.2020	Deferred due to want of comments / NOC from DoAHD
57.	MTE Exim Pvt Ltd	51316/AM21	Wheat Bran	26.12.2020	Deferred due to want of comments / NOC from DoAHD
58.	Lokenath Traders	51317/AM21	Wheat Bran	26.12.2020	Deferred due to want of comments / NOC from DoAHD
59.	S P Enterprise	51318/AM21	Wheat Bran	28.12.2020	Deferred due to want of comments / NOC from DoAHD
60.	Drishti Enterprise	51319/AM21	Wheat Bran	28.12.2020	Deferred due to want of comments / NOC from DoAHD
61.	Prayas	51324/AM21	Wheat Bran	31.12.2020	Deferred due to want of comments / NOC from DoAHD
62.	Ajmir Agency	51326/AM21	Wheat Bran	31.12.2020	Deferred due to want of comments / NOC from DoAHD
63.	Srija Traders	51327/AM21	Wheat Bran	01.01.2021	Deferred due to want of comments / NOC from DoAHD
64.	Prayas	51329/AM21	Wheat Bran	01.01.2021	Deferred due to want of comments / NOC from DoAHD
65.	KrishneelExports Pvt Ltd	51332/AM21	Wheat Bran	05.01.2021	Deferred due to want of comments / NOC from DoAHD
66.	Prayas	51340/AM21	Wheat Bran	09.01.2021	Deferred due to want of comments / NOC from DoAHD
67.	Prayas	51341/AM21	Wheat Bran	09.01.2021	Deferred due to want of comments / NOC from DoAHD
68.	Prayas	51342/AM21	Wheat Bran	09.01.2021	Deferred due to want of comments / NOC from DoAHD
69.	ParitoshBiswas	51343/AM21	Wheat Bran	09.01.2021	Deferred due to want of comments / NOC from DoAHD
70.	Tapan Traders	51350/AM21	Wheat Bran	11.01.2021	Deferred due to want of comments / NOC from DoAHD

71.	Siddeswari Enterprise	51351/AM21	Wheat Bran	13.01.2021	Deferred due to want of comments / NOC from DoAHD
72.	Krishna Traders	51354/AM21	Wheat Bran	18.01.2021	Deferred due to want of comments / NOC from DoAHD
73.	Krishna Traders	51355/AM21	Wheat Bran	18.01.2021	Deferred due to want of comments / NOC from DoAHD
74.	Krishna Traders	51356/AM21	Wheat Bran	18.01.2021	Deferred due to want of comments / NOC from DoAHD
75.	SudharmAyatniryatPvt Ltd	51368/AM21	Wheat Bran	21.01.2021	Deferred due to want of comments / NOC from DoAHD
76.	S V International	51372/AM21	Wheat Bran	22.01.2021	Deferred due to want of comments / NOC from DoAHD
77.	Rakhi Enterprise	51377/AM21	Wheat Bran	25.01.2021	Deferred due to want of comments / NOC from DoAHD
Ministry of Environment Forest and Climate Change					
SU Division					
78.	Pisces Corporation	50735/AM21	Red sanderswood-Chips powder-confiscated	01.08.2020	Based on the comments received from M/o EF&CC (SU Div.) vide OM No. 5-3/2020-SU dated 31.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
79.	Pisces Corporation	50736/AM21	Red sanderswood-VAP-confiscated	01.08.2020	Based on the comments received from M/o EF&CC (SU Div.) vide OM No. 5-3/2020-SU dated 31.12.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
80.	RaatiRajanImpex	51180/AM21	Redsanders wood in VAP form-Pattaland	27.09.2020	Based on the comments received from M/o EF&CC (SU Div.) vide OM No. 5-9/2019-SU dated 13.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
81.	Himalayan International	51246/AM21	Redsanders wood in log form-Confiscated	05.11.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
82.	RaatiRajanImpex	51265/AM21	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZES	16.11.2020	Based on the comments received from M/o EF&CC (SU Div.) vide OM No. . 5-3/2020-SU dated 13.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis

83.	MMTC Limited	51300/AM21	Redsanders wood in log form-Confiscated	08.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
84.	Sri Hare Rama Hare Krishna Industries	51310/AM21	Redsanders wood in VAP form-Pattaland	21.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
85.	Glowide trade wings	51314/AM21	Redsanders wood in VAP form-Pattaland	23.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
Department of Atomic Energy					
86.	Opaque Ceramics Pvt Ltd	51292/AM21	ZIRCONIUM SILICATE : ZIRCOPAQUE FLOUR 325 MESH	06.12.2020	Deferred due to want of comments/NOC from DAE
87.	Opaque Ceramics Pvt Ltd	51293/AM21	ZIRCONIUM SILICATE : ZIRCOPAQUE 5 MICRONS	06.12.2020	Deferred due to want of comments/NOC from DAE
Ministry of Textiles					
88.	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles. In this regard an OM dated 24.12.2020 has been issued to MOT seeking their comments on exemption of export of hybrid silkworm egg from the restricted category.
Ministry of Petroleum & Natural Gas					
89.	Spice Jet	50725/AM20	Bio-Jet Fuel (Bio-Diesel)	14.03.2020	Deferred due to want of comments/NOC from MoPNG.
90.	Godavari Biorefineries Limited	50881/AM20	99.5% MIN Ethanol	18.03.2020	Deferred due to want of comments/NOC from MoPNG.
91.	Godavari Biorefineries Limited	50911/AM20	Ethanol- HDPE 200LIT	19.03.2020	Deferred due to want of comments/NOC from MoPNG.
92.	NagindashiralalBhayani	50992/AM20	Ethanol 99.50% / Ethyl Alcohol	20.03.2020	Closed.As per ITC(HS) Export policy 2018, the export of undentured ethyl alcohol is not under restricted category.
93.	Radico NV Distilleries Maharashtra Ltd	50711/AM21	DENATURATED ENA (ETHYL ALCOHOL)	25.07.2020	Deferred due to want of comments /NOC from MoPNG
94.	Adorn Infra Energy Pvt Ltd	51077/AM21	DENATURED ETHANOL IT IS USED IN VARIOUS INDUSTRIES	26.08.2020	Deferred due to want of comments /NOC from MoPNG
95.	AL Sucrose Corporation	51088/AM21	DENATURED ETHYL ALCOHOL	28.08.2020	Deferred due to want of comments /NOC from MoPNG
96.	Prakash Chemical International Pvt Ltd	51261/AM21	DENATURED ETHYL ALCOHOL	11.11.2020	Rejected. MoPNG vide O.M P-12019(11)/18/2020- Supply dated 14.01.2021 does not recommend the export of Denatured Ethyl Alcohol by M/s Prakash Chemical International Pvt Ltd
97.	Onset Limited	51281/AM21	DENATURED ETHYL ALCOHOL	27.11.2020	Deferred due to want of comments /NOC from MoPNG
98.	Godavari Biorefineries Limited	51282/AM21	ANHYDROUS ETHANOL 98.97% DENATURED WITH 1% EA	29.11.2020	Deferred due to want of comments /NOC from MoPNG

99.	Sterling Chemicals & Alcohol Limited	51363/AM21	Denatured Ethanol	20.01.2021	Deferred due to want of comments /NOC from MoPNG
Ministry of Mines					
100.	Kings Metals & Alloys Madras Limited	50193/AM20	River sand	26.11.2019	Deferred due to want of comments /NOC from Ministry of Mines. Second D.O letter & reminder was issued to Ministry of Mines on 18.01.2020 for expediting their comments in all the cases. Another D.O Letter to be issued to Secretary for expediting their comments in all the pending cases.
101.	Mata AmritanandaMayi Math	50211/AM20	Natural sand for research work	12.12.2019	Deferred due to want of comments /NOC from Ministry of Mines.
102.	Real Minerals India Pvt Ltd	50643/AM20	Raw Silica Sand	09.07.2020	Deferred due to want of comments /NOC from Ministry of Mines.
103.	Ishita Enterprise	50658/AM20	PYROPHYLLITE BOLDER (LOOSE)	20.07.2020	Deferred due to want of comments /NOC from Ministry of Mines.
104.	Asahi Modi Materials Pvt Ltd	50832/AM20	SILICA SAND	07.08.2020	Deferred due to want of comments /NOC from Ministry of Mines
105.	JVC India	50174/AM21	Playground Sand	08.05.2020	Deferred due to want of comments /NOC from Ministry of Mines
106.	Hocage Home Decor Pvt Ltd	51260/AM21	Silica Sand	09.11.2020	Deferred due to want of comments /NOC from Ministry of Mines
DPIIT/MoHFW					
107.	Eastern Surgical Company	51276/AM21	PCR TEST FOR COVID -19	24.11.2020	Based on the quota left from previous months for export of diagnostic kits, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
108.	Genextix Biotech Asia Pvt Ltd	51288/AM21	GeneMag Magnetic bead Viral DNA/ RNA Extraction kit	03.12.2020	Based on the quota left from previous months for export of diagnostic kits, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
109.	International Scientific Instrument Co.	51303/AM21	1. Sterile Swabs applicator 2. Cryovials	10.12.2020	Based on the quota left from previous months for export of diagnostic kits, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
110.	POCT Services Private Limited	51311/AM21	Line Molecular Covid-19 RT-PCR Kit (ER Gene) One Kit of 100 Test	21.12.2020	Based on the quota left from previous months for export of diagnostic kits, export license was issued to the firm with the approval of Chairman EFC.

					EFC has approved the case on Post facto basis
111.	Medipol Pharmaceutical India Pvt Ltd	51313/AM21	1. Rt-pcr kit 2. RNAExtraction 3. VTM Kit	22.12.2020	Based on the quota left from previous months for export of diagnostic kits, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
112.	International Scientific Instrument Co	51320/AM21	MEDICAL EQUIPMENT AND ACCESSORIES AND SWABS	29.12.2020	Based on the quota left from previous months for export of diagnostic kits, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
113.	Cepheid India pvt Ltd	51322/AM21	GXMTB/RIFMII-50 KIT,MTB,CEIVD	30.12.2020	Based on the quota left from previous months for export of diagnostic kits, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
114.	Molbio Diagnostics Pvt Ltd	51325/AM21	Rt-PCR kit RNA Extraction VTM Kit	01.01.2021	Based on the quota left from previous months for export of diagnostic kits, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
115.	POCT Services India Ltd	51328/AM21	RNA Extraction Kit (Magnetic Bead)	01.01.2021	Based on the quota left from previous months for export of diagnostic kits, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
116.	Oscar Med Pvt Ltd	51336/AM21	RT-PCR	08.01.2021	Based on the quota left from previous months for export of diagnostic kits, export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
117.	POCT Services India Ltd	51352/AM21	Q- line Molecular Viral Transport Kit	14.01.2021	Deferred. To be consider under the quota allotted for Dec'20-Feb'20 for export of Diagnostic Kits
118.	CML Biotech Pvt Ltd	51357/AM21	Viral Transport Medium Kit {with 3 ml VTM in 16x100mm, 10ml self standing tube}	18.01.2021	Deferred. To be consider under the quota allotted for Dec'20-Feb'20 for export of Diagnostic Kits
Miscellaneous Applications					
119.	A2Z Export Company	51330/AM21	Coal	01.01.2021	Closed. As per ITC(HS) Export policy 2018, the item is free for export & does not require authorization

120.	A2Z Export Company	51353/AM21	Coal	16.01.2021	Closed. As per ITC(HS) Export policy 2018, the item is free for export & does not require authorization
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Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(vi) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

